

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.413/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th November 2017, 10.30 A.M

Name of the Company	Sajan kr Bhagat & Anr -Vs- Kamini Steel Ltd & Ors.		
Under Section	241-242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mr. Nirmalya Dasgupta, Adv
 2) Mr. Shuvak Nitra, Adv
 3) Ms. Pritika Basu, Adv
 4) Ms. Rakeshee Mukherjee, Adv
- Rakeshee
Mukherjee
24/11/17
- Petitioners

1. CS. SANJAY KUMAR GUPTA (Pcs)
 2. CS. ROHIT KUMAR MESHRI (Pcs). } Respondent no.
 1-11.
- Rohit Meshri
24/11/17

P. T. O.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 11 are present.

In this case time for filing reply has been given but no reply has been filed. Pr. CS made a request that time may be given for filing reply. Prayer is allowed. 3 weeks time is granted for filing reply with a copy in advance to the opposite parties. Thereafter rejoinder, if any, may be filed within 2 weeks with a copy in advance to the opposite parties.

List on 12/01/2018 for hearing.

Interim order passed earlier shall continue till next date of hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)